

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
JAIPUR BENCH, JAIPUR

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OA No.343/97

Date of order: 20-8-1997

Jitendra Bahadur Mathur, presently posted in the office of the Defence Estates office, Rajasthan Circle, Jaipur.

.. Applicant

Versus

1. Union of India through the Defence Secretary, Ministry of Defence, South Block, New Delhi.
2. Director General, Defence Estates, Ministry of Defence, West Block-IV, R.K.Puram Sector-I, New Delhi- 110 066.
3. Director, Defence Estates, Ministry of Defence, South Command, Pune- 410 001.
4. Defence Estates Officer, Rajasthan Circle, P-22, Nala Garden Road, Bani Park, Jaipur.

.. Respondents

Mr. V.B.Srivastava, counsel for the applicant

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman

Hon'ble Mr. O.P.Sharma, Administrative Member

ORDER

Per Hon'ble Mr. Gopal Krishna, Vice Chairman

This is an application under Section 19 of the Administrative Tribunals Act, 1995 by Jitendra Bahadur Mathur praying for a declaration that the impugned order of suspension dated 13-1-1997 (Ann.A1) is illegal as also for a direction that after revoking the suspension order, the applicant may be given promotion to the post of Sub Divisional Officer Gr.I from the date promotions have been given to his juniors.

2. We have heard the learned counsel for the applicant.

3. The applicant has not made any appeal under

Ck:jk

(3)

Rule 23(i) of the CCS(CCA) Rules, 1965 against the order of suspension. The applicant ought to have exhausted the statutory remedy of appeal before approaching this Tribunal in regard to his grievance. This application is, therefore, premature. However, if the applicant prefers an appeal against the impugned order of suspension to the appellate authority within a period of one month from the date of this order, the same shall be disposed of on merits through a speaking order by the appellate authority within a period of two months of its receipt by him.

4. This OA stands disposed of accordingly at the stage of admission.

  
(O.P.Sharma)

Administrative Member

  
(Gopal Krishna)  
Vice Chairman